

**SCHEDULE II**  
**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF PARTH CHEM IMPEX PRIVATE LIMITED**  
**RELEVANT PARTICULARS**

|    |                                                                                    |                                                                                                                                                             |
|----|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1  | Name of Corporate Debtor                                                           | PARTH CHEM IMPEX PRIVATE LIMITED                                                                                                                            |
| 2  | Date of incorporation of Corporate Debtor                                          | 22-02-05                                                                                                                                                    |
| 3  | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies-Mumbai                                                                                                                               |
| 4  | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U51496MH2005PTC151492                                                                                                                                       |
| 5  | Address of the registered office and principal office (if any) of corporate debtor | B/1602, Kailash Tower, Near Kamla Nagar, M. G. Road, Kandivali (West), Mumbai-400067                                                                        |
| 6  | Date of Closure of Insolvency Resolution Process                                   | 18-03-20                                                                                                                                                    |
| 7  | Liquidation Commencement date of Corporate Debtor                                  | 06-11-2020 (Order was intimated to Liquidator on 11.11.2020)                                                                                                |
| 8  | Name and registration number of Liquidator                                         | Mr. Vimal Kumar Agrawal<br>IBBI/IPA-001/IP-P00741/2017-2018/11247                                                                                           |
| 9  | Address and E-mail of the Liquidator as registered with the Board                  | Office No. 4, Ground Floor C Wing, Shanti Jyot Building, Balaji Nagar, Near Railway Station, Bhayander West, Thane Pin 401101<br>E-mail: vimal@vpagrawal.in |
| 10 | Last date for submission of claims                                                 | 06-12-20                                                                                                                                                    |

Notice is hereby given that the Hon'ble National Company Law Tribunal -Mumbai Bench has ordered the commencement of liquidation of the PARTH CHEM IMPEX PRIVATE LIMITED. on 06th November, 2020

The stakeholders of PARTH CHEM IMPEX PRIVATE LIMITED , are hereby called upon to submit a proof of their claims, on or before 6th December, 2020 to the liquidator at the address mentioned against item 9

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Name and Signature of Interim Resolution Professional :  
Date and Place :

V. K. Ar. ✓  
Vimal Kumar Agrawal  
12-11-2020, Mumbai

